this Government, and as soon as some decisions are arrived at specifically, we shall inform the House.

SHRI M. P. N. SINHA: Have the different universities in this country been addressed on this subject by the Government?

SHRI K. D. MALAVIYA: As far as the technological institutes are concerned.

SHRI M. P. N. SINHA: And the engineering colleges and others?

SHRI K. D. MALAVIYA: Yes, Sir.

SHRI M. P. N. SINHA: Are they not under universities?

Shri K. D. MALAVIYA: The technological institutes of this country that are concerned with this scheme, and for which these arrangements are being proposed, are the Indian Institute of Science, Bangalore, the Engineering College, Sibpur, the College of Engineering and Technology, Jadavpur, the Indian Institute of Mines, Dhanbad, the Birla Engineering College, Pilani and the Roorkee University, Roorkee.

SHRI M. P. N. SINHA: That is what I wanted to know. Now I want to know if those universities in the U. S. A. have shown any inclination to give concessions in the matter of purchase of equipment, and in the matter of experts.

SHRI K. D. MALAVIYA: I cannot say anything specifically just now.

GEOLOGICAL SURVEY OF RAJASTHAN

- *332. Shri M. S. RANAWAT: Will the Minister for Natural Resources and Scientific Research be pleased to state:
- (a) whether the geological (mineral) survey of Rajasthan has since been completed; and
- (b) if so, whether Government will lay a copy of the said Survey Report on the Table of the Council?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA):

(a) No, Sir, geological survey is of a progressive nature which requires varying degrees of detail depending on results obtained and the scope of enquiry.

(b) Results of surveys carried out by the Geological Survey of India are contained in their published reports.

SHRI M. S. RANAWAT: Will the hon. Minister please say when they were published?

SHRI K. D. MALAVIYA: They have been published from time to time since 1935. The last report in the shape of a memoir is in the press.

SHRI M. S. RANAWAT: Was any geological survey carried out previously by the Government of the Princely States like Udaipur, Jodhpur, etc.?

Shri K. D. MALAVIYA: Yes, Sir, In some of the Princely States old-fashioned surveys were carried out, but now as topographical maps are available from the Survey of India, we are undertaking modern surveys both with regard to specific minerals and general area surveys.

SHRI M. S. RANAWAT: Were any of the old surveys done by the Geological Survey Department of the Government of India?

SHRI K. D. MALAVIYA: Yes, Sir, but I cannot give a precise answer to that question just now.

SHRI M. S. RANAWAT: May I know whether the old survey reports are available with the Geological Survey Department of the Government of India?

SHRI K. D. MALAVIYA: Yes, Sir.

INTEGRATION OF THE EXCISE DEPART-MENTS OF RAJASTHAN AND MADHYA BHARAT.

*333. SHRI T. D. PUSTAKE: Will the Minister for FINANCE be pleased to state whether services in the Excise

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Departments in Madhya Bharat and Rajasthan have been integrated with the Central Services; if not, how long it will take to do so?

THE DEPUTY MINISTER FOR FIN-ANCE (SHRI A. C. GUHA): Presumably the Member desires to know whether the various posts held by the ex-State excise staff of Rajasthan and Madhya Bharat who were taken over by the Central Government as a result of Federal Financial Integration have been equated with the Central Government posts and whether the ex-State personnel been absorbed in the equated posts. If so, the answer is that in most cases this has been done.

SHRI M. S. RANAWAT: May I know how many officers of Rajasthan have been taken into the Central Excise Department?

SHRI A. C. GUHA: The total staff in Rajasthan was 131 of which 89 have been absorbed and 42 are yet to be absorbed.

SHRI V. K. DHAGE: What is the policy of the Government with regard to Part B States where Excise staff existed before integration took place?

SHRI A. C. GUHA: I have already stated that the policy is to absorb the staff.

SHRI V. S. SARWATE: May I know the number of persons from Madhya Bharat who have been equated with Central Government posts?

SHRI A. C. GUHA: The total staff is 69, of whom 65 have been absorbed and 4 remain to be absorbed.

SHRI T. D. PUSTAKE: How long will it take to absorb all of them?

SHRI A. C. GUHA: Certain items of information have been lacking. do not know, for example, in many cases whether the officials concerned were permanent, what was their function, what were their other emoluments and so on. As soon as these

items of information are available, action will be taken to absorb all of them.

SHRI M. S. RANAWAT: Has it. taken such a long time to collect these items of information?

SHRI A. C. GUHA: In spite of our best efforts, we have not been able to make much progress in this connection.

SHRI M. S. RANAWAT: How long will it take to absorb the 42 remaining officers of Rajasthan?

SHRI A. C. GUHA: They will be taken as soon as we get the required information regarding their tenure of service, their pay, emoluments and so on.

SHRI V. K. DHAGE: From whom the information is being collected?

SHRI A. C. GUHA: The previous State Governments, Governments of Rajasthan, Madhya Bharat, and so on.

SHRI M. S. RANAWAT: Is it the Rajasthan Government which is responsible for not supplying this formation for all these five years?

SHRI A. C. GUHA: That is an inference for the hon. Member to make, but I cannot say which Government is responsible.

FIRE-ARMS HELD BY ANTI-SOCIAL ELEMENTS IN RAJASTHAN

*334. Shri M. VALIULLA: Will the Minister for States be pleased to refer to the answer given by him to unstarred question No. 50 in the Council on the 27th August 1953 and state what steps have been taken to recover the fire-arms from the antisocial elements in Rajasthan?

THE MINISTER FOR HOME AF-FAIRS AND STATES (DR. K. N. KATJU): Enquiries are being made. In case fire-arms are possessed without any legal authority immediate action will be taken to seize them. Where arms are held under licences.